

1407 hours

Title: Introduction of Protection of Human Rights (Amendment) Bill, 2000

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): Sir, on behalf of Shri L.K. Advani, I beg to move for leave to introduce a Bill further to amend the Protection of Human Rights Act, 1993.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Protection of Human Rights Act, 1993."

The motion was adopted.

SHRI CH. VIDYASAGAR RAO: I introduce the Bill.

MR. DEPUTY-SPEAKER: The House will now take up Matters under Rule 377.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 4 p.m.

1408 hours

The Lok Sabha then adjourned till Sixteen of the Clock.

MATTERS UNDER RULE 377 - *